- (a) whether the Nehru Memorial Museum and Library is a registered body under the Soeielies Registration Act;
- (b) the names of the olliee bearers of the Society; and
- (e) what are the names of the papers kept in the Library and who ha\e access to these papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S.NURUL HASAN):

(a) Yes, Sir.

Chairman of the

(b) President ... Sml. Indira Gandhi. Vice-President ... Dr. Karan Singh.

Executive Council.. .Miss Padmaja Naidu, and

Director .. Shri B. R. Nanda

(c) The papers kept in the Library comprise institutional records such as records of the All India Congress Committee. Mahajana Sahha of Madras, the British Indian Association of Awadh, the Indian States' Peoples Conference, All India Hindu Mahasabha, Home Rule League, etc. and also personal papers and correspondence of the Nehrus, Vilhal 3hai Patcl, Bhulabhai Desai, Asaf Ali, Homi Vlody, V. D. Savarkar, Syed Mahmud, B. C. loy, Sri Prakasa and several others.

Usually permission to consult open records i not denied to *bona fide* research scholars.

REORIENTATION OF RESEARCH PROGRAMMES BY UNIVERSITIES

53. SHRI SURAJ PRASAD: SHRI M. V. BHADRAM:

Will the Minister of EDUCATION AND OCIAL WELFARE be pleased to state:

- (a) whether it is a fact that some Underlies had decided to reorient their research ogrammes to meet the requirements of the itional emergency;
- (b) if so, the details thereof; and
- (c) whether defence research also forms rt of this reorganisation?

THE MINISTER OF STATE JN THE INISTRY OF EDUCATION AND SOCIAL ELFARE AND IN THE DEPARTMENT CULTURE (PROF. S. NURUL HASAN): to (c) The information is bing collected from Universities and will laid on the Table of Sahha in due course.

ENLISTMENT OI CONTRACTORS IN CENTRAL P. W. D.

- 54. SHRI SASANKASEKHARSANYAL: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) the number of registered contractors enlisted with C. P. W. D. for undertaking jobs in and around Delhi/New Delhi; and
- (b) how many of them belong to (i) West Bengal, (ii) Orissa, (iii) Tripura. (iv) Assam, (v) Meghalaya, (vi) other contiguous and neighbouring North Eastern Territories ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) There are 3559 contractors registered with the C. P. W.D. for execution of works in the Western Zone, which consists of Punjab, Himachal Pradesh, U. P., Delhi, Rajasthan, Jammu and Kashmir and Haryami.

(b) 3559 contractors mentioned at (a) above consist of 3450 contractors registered in the Western Zone, and 109 other contractors registered in other Zones, who are eligible to tender for C. P. W. D. works on an all-India basis. The application forms for enlistment of C.P. W. D. contractors do not call for information regarding the State to which each applicant belongs. Based on information on the postal address and place of business given by them, 46 addresses are located in West Bengal, one each in Orissa and Assam and 4 in other contiguous States. None of the addresses is located in Tripura and Meghalaya.

INLAND WATERWAYS IN KERALA STATE

55. SHRI S. KUMARAN:

SHRI BALACHANDRA MENON: Will the Minister of PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT be pleased to refer to the reply to Starred Question No. 337 given in the Rajya Sabha on the 3rd August, 1971 and state the decision taken by the Central Government on the proposals submitted by the Government of Kerala for the development of the inland water-ways in that State?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS-PORT (SHRI RAJ BAHADUR): Based on the recommendations of the Bhagavati Committee on Inland Water Transport, the Government of Kerala had submitted datailed project reports on the following three schemes for implementation during the Fourth Five